

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

CA 1001/2020 CA 10/2021 CA 181/2022 CA 190/2022 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

CA No. 1001/2020 & CA 10/2021 –

1. Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas appeared for the IF & FS.
2. Ms. Onshi Jakhar, Advocate h/f Mr. Aditya Sikka for the Union of India.
3. Ms. Vinita Sahitya, Advocate appeared for the Applicant in CA No. 1001/2020 and Respondent no. 2 in CA No. 10/2021.
4. Mr. Ranjit Prakash and Ms. Sanya Gangar, Advocates for Respondent No. 4.
5. Adv. Shwetaank Nigam, appeared for the CMA.

6. Learned Counsel for the IF & FS and Respondent no. 2 seeks some time to file reply to the CMAs' additional affidavit. Time granted.
7. List these CAs' on **21.06.2024** for hearing.

CA No. 181/2022 & 190/2022 –

1. Mr. Faranaaz Kazbhari, Advocate a/w Abhirup Dasgupta, Advocate i/b HAS Advocate appeared for the Respondent no. 9 in IA No. 181/2022 and Respondent no. 12. in IA No. 190/2022.
2. Ms. Riddhi Wagle, Advocate i/b Vishal Shriyan- For Respondent No. 13 and Respondent No. 17.
3. Adv. Sandesh Shukla appeared for the Respondent no. 10.
4. Mr. Siddharth Joshi a/w Honey Chandnani I/b Rajani Associates for Respondent No.8 in Ca No. 181/2022.
5. Mr. Shourya Bari, Advocate i/b Trilegal appeared for the Respondent no. 4.
6. Mr. Pulkit Sharma, Advocate a/w Mr. Harsh Kesharia, Advocate appeared for the Respondent No. 12.
7. Mr. Abhinav Raghuvanshi, Advocate for Respondent No. 5 in CA No. 190/2022.

8. Learned Counsel for the Respondent no. 7 informs that they have just been released from the Jail and are not able to access the link of the application.
9. Accordingly, Applicant is directed to serve application to Respondent no. 7 and upon receipt of the application Respondent no. 7 shall file reply.
10. List these CAs' on **19.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna